

**Exploration of oil in Andaman off-shore Basin.  
Rajasthan and Orissa**

2328. SHRI SOMNATH RATH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government propose to embark upon exploratory drilling for crude oil and natural gas in Andaman off-shore basin Rajasthan and Orissa during the Seventh Five Year Plan period ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) The exploratory drilling programme has so far been firmed up only for first two years of Seventh Plan. The details are as under :—

Area	1985-86 (RE)		1986-87 (BE)	
	Metreage 000	Wells	Metreage 000	Wells
Rajasthan	4.19	2	17.9	6
Andaman	26.21	7	8.44	3
Orissa	—	—	12.0	6

**Industrial Policy for Delhi**

2329. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether any industrial policy in conformity with the Master Plan for Union Territory of Delhi and National Capital Region has been formulated by Government ; and

(b) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) In the Master Plan for Union Territory of Delhi, the following re-location of factories/industries has been envisaged ;

- (i) *Flated factories* with high density employment ratio in central areas.
- (ii) *Industrial-cum-work centres* : in out-lying residential areas.
- (iii) *Special Industries* : for assembly of precision instruments without causing any nuisance, in area south of Engineering College.
- (iv) *Light Industries and Service Industries* : to be located in selected areas so that dust and smoke from these industries do not cause nuisance to residential areas because of the prevailing wind direction.
- (v) *Large and Heavy Industries* : These are not to be encouraged in urban Delhi area as a matter of general policy.
- (vi) *Extractive and Allied Industries* : such as, lime and brick, kilns/stone quarries, to be located at a distance of one mile from the urbanisable limit of 1981.

The Ministry of Urban Development have recently set up the National Capital Region Planning Board under the National Capital Region Planning Board Act, 1985. The Board is responsible for preparation of regional plan for the balanced and co-ordinated development of the National Capital Region, with the object of reducing the growth of population in Delhi by locating economic and other activities away from Dehi in the identified ring towns to be developed as self contained growth centres.

**Opening of New Telephone Exchanges at the Headquarters of Revenue Mandals in Andhra Pradesh**

2330. SHRI V. SOBHANADREESWARA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Union Government are aware that the Andhra Pradesh Government have implemented Revenue Mandal system replacing Revenue Taluk system ;

(b) if so, whether Government propose to open new telephone exchanges at all the headquarters of Revenue Mandals which do not have telephone exchange at present for the sake of convenience to the people as well as administrative machinery ; and

(c) the time by which these exchanges are likely to be in operation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) and (c) Out of a total of 1104 Mandals, 845 Mandals have exchanges. The opening of exchanges in the remaining 259 Mandals will depend on the :

- (1) Pay of requisite number of demand notes.
- (2) Financial viability of the proposal as per departmental policy.

#### Germany to participate in India's Industrial Growth

2331. SHRI V. SOBHANADREESWARA RAO :

SHRI M. RAGHUMA REDDY :  
SHRI MANIK REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in 'The Economic Times' of 5 November, 1985 wherein it has been stated that Federal Republic of Germany is to participate in a substantial manner in India's rapid industrial growth ; and

(b) if so, the reaction of Government thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Government of India welcomes collaboration with other countries within the parameters of its policy, its priorities and India's national interest.

#### Setting up of Gas Based Industries in Tripura

2332. SHRI AJOY BISWAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are aware that there are huge reserves of natural gas in Tripura ;

(b) if so, whether Government have any proposal to set up gas-based industries in Tripura so that the natural gas can properly be utilised for the development of this industrially backward area ; and

(c) if so, the details of the proposal ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) and (c) It has already been agreed to supply natural gas to Tripura State Electricity Board for power generation. It is understood that the State Government of Tripura are considering setting up gas based industries in the State.

#### Foreign collaboration Agreements

2333. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INDUSTRY be pleased to state :

(a) the number of foreign collaboration agreements in the industrial sector entered into during 1985 ;

(b) the nature of industries to be set up with such collaboration ;

(c) whether there will be a complete transfer of the latest technology in each area where such collaboration is made ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) and (b) During the year 1985, 687 foreign collaboration approval letters were issued. Details of foreign collaboration approvals showing name of the Indian Party, name of the foreign collaborator, item of